# NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

#### SINGLE MEMBER BENCH

### ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.257/241/HDB/2017
NAME OF THE COMPANY	RMC Packaing System Private Limited
NAME OF THE PETITIONER(S)	Jali Srinivasa Reddy & Anothers
NAME OF THE RESPONDENT(S)	RMC Packaing System Private Limited & (06) Others
UNDER SECTION	241

## **Counsel for Petitioner(s):**

Designation	E-mail & Telephone No.	Signature
	Designation	Designation E-mail & Telephone No.

# Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Tulari levishna G. Bhorrath Nedoly For m. A. Venlentesh	Advocates	9000610460 bhomath ni mujanasso a Jest agnail com	graftef
	Advocate		for

Heard Shri M. Srikanth, Ld Counsel for Shri T. Surya Satish, Ld. Counsel for the Petitioner and Shri C. Tulasi Krishna, Shri G. Bharath Reddy for Shri A. Venkatesh, and Shri M.P. Kashyap, Ld. Counsels for the Respondent Company.

Post the case on 21.02.2018.

Member (J)